

- (a) Twelfth Annual Report and Accounts of the Land Ports Authority of India (LPAI), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Authority.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 2550/18/25]

Report and Accounts (2023-24) of NDDDB, Anand, Gujarat and related papers

THE MINISTER OF STATE IN THE MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (PROF. S. P. SINGH BAGHEL): Sir, I lay on the Table—

(1) A copy each (in English and Hindi) of the following papers, under Section 29 of the National Dairy Development Board Act, 1987: -

- (a) Annual Report and Accounts of the National Dairy Development Board (NDDDB), Anand, Gujarat, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Board.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 2551/18/25]

Notifications of the Ministry of Road, Transport and Highways

सड़क परिवहन और राजमार्ग मंत्रालय में राज्य मंत्री (श्री अजय टम्टा): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

A copy each (in English and Hindi) of the following Notifications of the Ministry of Road, Transport and Highways, under Section 10 of the National Highways Act, 1956: -

- (1) S.O. 5449(E)., dated the 17th December, 2024, levying user fee for the project of 2/4 lane of Jahirabad-Latur section of NH-752K in the State of Maharashtra.
- (2) S.O. 5450(E)., dated the 17th December, 2024, levying user fee for the project of four or more lane of Pararia-Mohania section of NH-319 (Old NH-30) in the State of Bihar.
- (3) S.O. 5511(E)., dated the 20th December, 2024, levying user fee for the

project of 2/4 lane section of Parwanoo-Solan-Kaithlighat NH section of NH-22 (New NH-05) in the State of Himachal Pradesh.

- (4) S.O. 5516(E)., dated the 20th December, 2024, levying user fee for the project of four lane of Neralulru to Echanahalli section of NH-844 and Echanahalli to Dharmapuri section of NH-844 in the State of Tamil Nadu.
- (5) S.O. 5640(E)., dated the 30th December, 2024, levying user fee for the project of four laning of Cholpauram — Thanjavur section of NH-45C (New No. 36) in the State of Tamil Nadu.

[Placed in Library. For (1) to (5), see No.L.T.2390/18/25]

- (6) S.O. 5641(E)., dated the 30th December, 2024, levying user fee for the project of four and more lane section of Varanasi to Gorakhpur section of NH No .29 in the State of Uttar Pradesh.
- (7) S.O. 116(E)., dated the 7th January, 2025, levying user fee for the project of 2/4 lane section of Mudigere-Kadur section of NH-173 in the State of Karnataka.
- (8) S.O. 117(E)., dated the 7th January, 2025, levying user fee for the project of four or more lane of Nanasa to Pidgaon section of NH No. 47 in the State of Madhya Pradesh.
- (9) S.O. 142(E)., dated the 8th January, 2025, notifying temporary suspension of user fee collection from 09.01.2025 to 28.02.2025 for the stretch of Rae Bareilly -Allahabad section on NH No. 24B in the State of Uttar Pradesh.
- (10) S.O. 152(E)., dated the 9th January, 2025, levying user fee for the project of 2/4 lane of Shirod-Shahpur-Basmat Section of NH No. 752 I in the State of Maharashtra.
- (11) S.O. 153(E)., dated the 9th January, 2025, levying user fee for the project of two lane with paved shoulder section of Asthamode-Tivatyal section of NH No. 63 in the State of Maharashtra.
- (12) S.O. 154(E)., dated the 9th January, 2025, levying user fee for the project of four and more lane of Indore to Dewas section of NH No. 52 (Old NH-3) in the State of Madhya Pradesh.
- (13) S.O. 293(E)., dated the 15th January, 2025, levying user fee for the project of two lane with paved shoulders of Balangir-Khurda section on NH-224/New NH-57 in the State of Odisha.
- (14) S.O. 447(E)., dated the 24th January, 2025, amending the Principal Notification No. S.O. 2892(E), dated the 24th June, 2022.
- (15) S.O. 448(E)., dated the 24th January, 2025, levying user fee for the project

of 2 lane with paved shoulder of Bewar Village to Etawah section of NH-92 (New NH-234) in the State of Uttar Pradesh.

- (16) S.O. 493(E)., dated the 27th January, 2025, levying user fee for the project of four or more lane section of Jodhpur Romana-Mandi Dabwali section of NH-54 (New) in the State of Punjab.
- (17) S.O. 520(E)., dated the 29th January, 2025, levying user fee for the project of four lane of Gorakhpur-Kasia-UP/Bihar Border section of NH-28 and certain section of Gorakhpur Bypass of NH-28 in the State of Uttar Pradesh.

[Placed in Library. For (6) to (17), see No.L.T.2391/18/25]

Notification of the Ministry of Home Affairs

गृह मंत्रालय में राज्य मंत्री (श्री बंडि संजय कुमार): महोदय, मैं विदेशी अभिदाय (विनियमन) अधिनियम, 2010 की धारा 49 के अधीन विदेशी अभिदाय (विनियमन) संशोधन नियम, 2024 को प्रकाशित करने वाली गृह मंत्रालय की अधिसूचना सं. सा.का.नि. 790(अ)., दिनांक 31 दिसम्बर, 2024 की एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ।

[Placed in Library. See No. L.T. 2552/18/25]

Report and Accounts (2023-24) of NESTS, New Delhi and related papers

जनजातीय कार्य मंत्रालय में राज्य मंत्री (श्री दुर्गादास उइके): महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ :-

- Annual Report and Accounts of National Education Society for Tribal Students (NESTS), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.
- Review by Government on the working of the above Society.
- Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 2553/18/25]

- Reports and Accounts (2023-24) of EdCIL (India) Limited, Noida, Uttar Pradesh; SPA, Bhopal, Madhya Pradesh; National Sanskrit University, Tirupati, Andhra Pradesh; Central Sanskrit University, New Delhi; IIIT, Una, Himachal Pradesh and related papers**
- Reports and Accounts (2022-23 and 2023-24) of various Central Universities; Guru Ghasidas Vishwavidyalaya, Bilaspur, Chhattisgarh and related papers**